


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
---	TP 280/16	Hearing	621A	Murphy Road Business Centre P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
6	PARUL SOG CONSCIENTIA LAW ASSOCIATES 9767356 827	PETITIONER	

Counsel for petitioner is present. Report from ROC not received. Counsel for petitioner informed that ROC is looking into the application filed by the petitioner before him and that the report will be sent to the Tribunal in a short while.

List it on 18.08.2017. Issue reminder to ROC to send report.


MEMBER (J)


MEMBER (T)